

# HIGH COURT OF SIKKIM

## Statement showing Institution, Disposal and Pendency of cases as on 30.11.2019.

Sl. No.	Cases	Total pendency at the beginning of November, 2019 (Civil - Criminal)		Institution during the month of November, 2019 (Civil - Criminal)		Total disposal during the month of November, 2019 (Civil - Criminal)		Pendency at the end of November, 2019 (Civil - Criminal)	
1.	WRIT PETITION	105	01	04	—	11	01	98	—
2.	APPEAL	34	52	02	—	05	07	31	45
3.	R. S. A.	14	—	01	—	—	—	15	—
4.	F. A. O.	02	—	—	—	—	—	02	—
5.	CONTEMPT	01	—	—	—	—	—	01	—
6.	MISC. CASES	—	04	—	02	—	—	—	06
7.	MISC. APPEAL	—	—	—	—	—	—	—	—
8.	SUO MOTU TRANSFER PETITION	—	—	—	—	—	—	—	—
9.	TRANSFER PETITION (C)	—	—	—	—	—	—	—	—
10.	BAIL APPLICATION	—	—	—	—	—	—	—	—
11.	MAC APPEAL	13	—	—	—	01	—	12	—
12.	REVIEW	—	—	—	—	—	—	—	—
13.	REVISION	03	05	02	01	—	—	05	06
14.	MAT APPEAL	02	—	—	—	01	—	01	—
15.	REVISION U/S 19 OF THE (FAM CT.)	—	01	—	—	—	01	—	—
16.	LEAVE PETITION	—	03	—	02	—	—	—	05
17.	ARBITRATION PETITION/APPEAL	04	—	01	—	02	—	03	—
18.	S. A. O.	—	—	—	—	—	—	—	—
19.	REFERENCE	—	—	—	—	—	—	—	—
20.	C. O.	04	—	—	—	—	—	04	—
21.	TAX APPEAL	04	—	—	—	—	—	04	—
22.	SP. APPEAL	01	—	—	—	—	—	01	—
23.	Ex.P.	—	—	—	—	—	—	—	—
	<b>GRAND TOTAL</b>	<b>187</b>	<b>66</b>	<b>10</b>	<b>05</b>	<b>20</b>	<b>09</b>	<b>177</b>	<b>62</b>

